GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE RAJYA SABHA

UNSTARRED QUESTION NO. 2285. TO BE ANSWERED ON FRIDAY, THE 08^{TH} AUGUST, 2025.

FDI IN WEST BENGAL

2285. SHRI SAMIK BHATTACHARYA:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the total number and list of foreign companies that have invested in West Bengal from the financial year 2020–21 to date, along with the total yearly Foreign Direct Investment (FDI) inflows received by the State;
- (b) the percentage share of India's total FDI received by West Bengal since the financial year 2020–21, year-wise, and how this compares with the percentage of FDI received by all other States during the same period; and
- (c) whether Government has identified any specific challenges hindering FDI growth in West Bengal, if so, the measures being implemented to address these challenges?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

- (a): The total Foreign Direct Investment (FDI) inflow includes equity inflow, equity capital of unincorporated bodies, re-invested earnings and other capital. The State-wise data for FDI is maintained for investment reported through FDI equity inflow. The remittance-wise details of FDI equity inflow, which inter-alia includes the name of foreign companies/entities, are very voluminous and is available at department website (https://dpiit.gov.in) under the heading 'Publication' and sub-heading 'FDI Newsletter'. The Financial Year wise details of FDI equity inflow received by State of West Bengal since April, 2020 till March, 2025 is at **Annexure-I**.
- **(b):** The Financial Year wise details of percentage share of India's total FDI equity inflow received by West Bengal and other States since April, 2020 till March, 2025 are at **Annexure-II**.
- (c): 'Industry' is a State subject. However, the Union Government supplements efforts of all States/UTs through various measures to enhance commercial activity in the country. The Government of India provides an enabling ecosystem for the overall industrial development of the country through appropriate policy interventions. In addition to ongoing schemes of other Ministries/ Departments, the Department For Promotion Of Industry And Internal Trade has taken various steps/initiatives for promotion and facilitation of industries across States/UTs, such as Make in India, Start-up India, PM GatiShakti, National Industrial Corridor Programme, Production Linked Incentive (PLI) Scheme, promoting Ease of Doing Business (EoDB) & reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank, Project

Monitoring Group (PMG), liberalization of FDI policy, Indian Footwear and Leather Development Programme (IFLDP) Scheme, etc. An institutional mechanism to fast-track investments has been put in place, in the form of Project Development Cells (PDCs), in all concerned Ministries/ Departments of the Government of India.

The Government has put in place an investor-friendly Foreign Direct Investment (FDI) policy, under which most sectors are open for 100% FDI through the automatic route. Government has undertaken transformative reforms across multiple sectors to liberalize FDI norms. Some of the notable measures in the recent past includes allowing 100% FDI under the automatic route in coal mining, contract manufacturing, insurance intermediaries, petroleum & natural gas and telecom. Additionally, Union Budget 2025 proposed increasing the FDI limit from 74% to 100% for companies investing their entire premium within India. Further, FDI Policy does not provide special dispensation to any particular State and is uniformly applicable across the country to benefit all the States.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2285 FOR ANSWER ON 08.08.2025.

FINANCIAL YEAR WISE FDI EQUITY INFLOW FROM April 2020 TO March 2025 State: WEST BENGAL

Sr. No.	Financial Year	FDI Equity Inflow (In USD Million)
1	2	3
1.	2020-21	415.37
2.	2021-22	427.77
3.	2022-23	394.28
4.	2023-24	181.49
5.	2024-25	298.38

Total FDI inflow includes equity inflow, equity capital of unincorporated bodies re-invested earnings, and other capital. Sector/State/Country-wise details are maintained only for equity component of FDI inflow.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2285 FOR ANSWER ON 08.08.2025.

FINANCIAL YEAR WISE & STATE WISE FDI EQUITY INFLOW FROM April 2020 TO March 2025

(Amount in USD Million)

Sr. No.	State Name	2020-21	% share	2021-22	% share	2022-23	% share	2023-24	% share	2024-25	% share
1	2	3	4	5	6	7	8	9	10	11	12
1	ANDHRA PRADESH	85.85	0.14%	224.96	0.38%	284.22	0.62%	92.13	0.21%	233.14	0.47%
2	ARUNACHAL PRADESH	4.95	0.01%	-	-	-	-	-	-	1.47	0.00%
3	ASSAM	11.19	0.02%	4.4	0.01%	2.09	0.00%	0.23	0.00%	2.88	0.01%
4	BIHAR	45.08	0.08%	116.47	0.20%	47.37	0.10%	0.16	0.00%	1.19	0.00%
5	CHANDIGARH	10.03	0.02%	51.37	0.09%	13.46	0.03%	30.88	0.07%	5.12	0.01%
6	CHHATTISGARH	0.00007	0.00%	0.98	0.00%	2.37	0.01%	50.5	0.11%	81.27	0.16%
7	Dadra and Nagar Haveli and Daman and Diu	5.03	0.01%	142.07	0.24%	17.56		9.24	0.02%	2.45	0.00%
8	DELHI	5,471.05	9.17%	8,189.35	13.93%	7,534.15	16.37%	6,523.43	14.68%	6,090.83	12.18%
9	GOA	16.33	0.03%	37.12	0.06%	11.73	0.03%	35.1	0.08%	31.58	0.06%
10	GUJARAT	21,890.17	36.71%	2,705.52	4.60%	4,713.87	10.24%	7,300.45	16.43%	5,711.02	11.42%
11	HARYANA	1,697.01	2.85%	2,798.48	4.76%	2,599.57	5.65%	1,907.79	4.29%	3,147.35	6.29%
	HIMACHAL PRADESH	10.92	0.02%	137.99	0.23%	34.04	0.07%	55.55	0.13%	112.56	
	JAMMU AND KASHMIR	0.21	0.00%	0.15		0.72				0.25	
14	JHARKHAND	792.06		6.43		5.62		10.95		7.05	0.01%
15	KARNATAKA	7,670.49	12.86%	22,071.94	37.55%	10,429.37	22.66%	6,570.62	14.79%	6,618.57	13.23%
16	KERALA	212.27	0.36%	347.77	0.59%	164.54	0.36%	196.7	0.44%	396.5	0.79%
17	LADAKH	0.03	0.00%	0.14	0.00%	0.06	0.00%	-	-	•	-
18	MADHYA PRADESH	206.63	0.35%	208.53	0.35%	39.04	0.08%	23.59	0.05%	59.61	0.12%
19	MAHARASHTRA	16,169.79	27.11%	15,438.63	26.27%	14,806.39	32.16%	15,115.54	34.03%	19,588.92	39.16%
20	MANIPUR	-	-	-	-	0.0006	0.00%	-	-	-	-
21	MEGHALAYA	-	-	1.1	0.00%	-	-	0.003	0.00%	0.11	0.00%
22	NAGALAND	-	-	0.01	0.00%	-	-	-	-	0.05	0.00%
23	ODISHA	19.76	0.03%	95.33	0.16%	31.63	0.07%	8.79	0.02%	4.65	0.01%
24	PUDUCHERRY	58.21	0.10%	0.19	0.00%	4.44	0.01%	4.76	0.01%	7.92	0.02%
25	PUNJAB	644.46	1.08%	127.01	0.22%	93.55	0.20%	180.08	0.41%	89.85	0.18%
26	RAJASTHAN	272.22	0.46%	707.09	1.20%	909.81	1.98%	265.43	0.60%	374.48	0.75%
27	TAMIL NADU	2,323.46	3.90%	3,003.16	5.11%	2,168.96	4.71%	2,436.33	5.48%	3,681.36	7.36%
28	TELANGANA	1,155.49	1.94%	1,606.89	2.73%	1,302.57	2.83%	3,029.07	6.82%	2,994.15	5.99%
29	TRIPURA	0.43	0.00%	0.13	0.00%	-	-	0.19	0.00%	0.47	0.00%
30	UTTAR PRADESH	421.79	0.71%	216.97	0.37%	419.72	0.91%	333.61	0.75%	435.83	0.87%
31	UTTARAKHAND	5.3	0.01%	103.99	0.18%	2.88	0.01%	60.13	0.14%	34.84	0.07%
32	WEST BENGAL	415.37	0.70%	427.77	0.73%	394.28	0.86%	181.49	0.41%	298.38	0.60%

^{*}Total FDI inflow includes equity inflow, equity capital of unincorporated bodies, re-invested earnings, and other capital. Sector/State/Country-wise details are maintained only for equity component of FDI inflow.